

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2857
TO BE ANSWERED ON 10.03.2026**

SOCIAL SECURITY PENSIONS

2857. SHRI SUNIL BOSE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of beneficiaries receiving social security pensions under various schemes for women, older persons and Persons with Disabilities (PwDs) in Karnataka and especially Chamarajanagar districts;
- (b) the details of pension amount given to each beneficiary under various schemes for women, older persons and PwDs in the State of Karnataka and especially Chamarajanagar districts separately, scheme-wise;
- (c) the time by which the pension amount last revised for beneficiaries in especially Chamarajanagar districts;
- (d) whether the Union Government has received any representation from the Union Territory Administration for an increase in the pension amount, if so, the details thereof; and
- (e) whether the Government has any plans to increase the pension amount for beneficiaries in Karnataka, if so, the details thereof, if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) & (b): The Ministry of Rural Development has informed that it implements the National Social Assistance Programme (NSAP) which is a 100% centrally funded scheme covering the persons belonging to families living Below Poverty Line (BPL). It comprises of the following three pension schemes:

- i. **Indira Gandhi National Old Age Pension Scheme (IGNOAPS)** - Assistance of ₹ 200/- per month to persons in the age group of 60-79 years and ₹ 500/- per month to the persons of 80 years and above.
- ii. **Indira Gandhi National Widow Pension Scheme (IGNWPS)** - Assistance of ₹300/- per month to widows in the age-group of 40-79 years and ₹ 500/- per month to widows of 80 years and above.
- iii. **Indira Gandhi National Disability Pension Scheme (IGNDPS)** - Assistance of ₹300/- per month to persons aged 18-79 years with severe or multiple disabilities and ₹ 500/- per month to persons of 80 years and above.

As per the NSAP guidelines, the States/UTs are also encouraged to provide top-ups over and above the central assistance. The details of the top-up provided by the State of Karnataka including Chamrajnagar district are given below:

State	IGNOAPS						IGNWPS			IGNDPS		
	60-79 years			80 years and above								
	Central Govt.	State Govt.	Total	Central Govt.	State Govt.	Total	Central Govt.	State Govt.	Total	Central Govt.	State Govt.	Total
Karnataka	200	400-1000	600-1200	500	700	1200	300	500	800	300	1100	1400

Scheme-wise ceiling of the number of beneficiaries under NSAP in the state of Karnataka including Chamrajnagar district, is given below:

States/UTs	IGNOAPS	IGNWPS	IGNDPS
Karnataka	899422	452027	44825

(c), (d) & (e): Year of initial fixation of pension amount under Old age, Widow and Disability Pension Schemes is 1995, 2009 and 2009 respectively. There is no specific timeline for revision of assistance prescribed under Scheme guidelines. However, pension amount under Old Age Scheme was revised from Rs. 75/- to Rs. 200/- in the year of 2007. Old age pension was increased to Rs. 500/- for beneficiaries of 80 years & above in 2011. Further, assistance under Widow Pension and Disability Pension was increased to Rs. 300/- from Rs. 200/- in the year 2012.

Based on various recommendations and evaluation studies, a proposal for revamp of NSAP, which inter-alia included revision in eligibility criteria, rate of assistance and sharing arrangement with the States was considered during continuation of NSAP for the 15th Finance Commission cycle (2021-26). However, the Government has approved continuation of NSAP schemes in its present form. At present, there is no proposal under consideration to revise the coverage/rate of assistance under NSAP.
